

**PROFORMA-II**

**STATEMENT OF MOVABLE PROPERTY AS ON 31st MARCH 2011**

Name of the M.L.A (in full) and to which the Office belong: Satyajand Thakral (Bafal), Ministry of Agriculture & Sugarcane Dev. and Animal Husbandry & Fishing Deptt. Govt. of Haryana.

Present Post held: Minister, Agriculture & Sugarcane Dev. Deptt. Govt. of Haryana.

(ii) Gross Salary: Rs 87000/-

Present Pay (i) Basic Pay: Rs 39000/-

Sl. No.	Name and Details of Liquid assets	Year of Acquisition	How Acquired whether by purchase, inheritance, gift or otherwise with date of acquisition and name with details of persons whom acquired	Value at the time of Acquisition	If not in own had and relationship with public servant	Present Value ((Estimated))	Remarks
1	2	3	4	5	6	7	8
1	Jewelry (Gold/Silver/Diamond/Precious/Semi precious stones etc.)	1976 to 2001	Gift & Purchase	Gift NIL Pur - Rs 1500/-	For son & wife	120000/-	
2	Motor Vehicles (Scooter, Motor Cycle, Car etc.)	Car 2010 Bajaj 2004	Loan & Other Income	1052000/- 38000/- 40000/-	—	800000/- 20000/- 20000/-	
3	Home Appliances (Air Conditioner, Refrigerator, Washing Machines, Music Systems, RO Systems, Television etc.)	1980 to 2011	Gift and other income	110000/-		80000/-	
4	Electronic Equipments (Computer/Laptop etc.)	—					
5	Furniture	1980 to 2009	Gift & Purchase	35000/-		90000/-	

Date: .....

Signature: Satyajand Thakral (Bafal)  
21/12/11

Note: The declaration form is required to be filled in and submitted by every member giving particular of all movable property either in his own or in the name of his family members or in the name of any other persons. The list of items is not extensive but nature. In case where it is not possible to access the value accurately the approximate value in relation to the present condition may be